

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF AUGUST 2023**

Sl. No.	Nature	Opening balance as on 01.08.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.08.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	53	0	1		1			0	0	54	6
2	WA	440	44	6		50	1		79	80	410	
3	WPC	11496	463	8		471	5		407	412	11555	12
4	WPL	1144	11			11			9	9	1146	
5	WPS	18507	737	12		749	3		562	565	18691	50
6	WPT	805	16			16			12	12	809	3
7	WPCR	265	34	3		37	8		176	184	118	8
8	WPPIL	176	6	1		7			37	37	146	2
9	WP 227	1807	89	3		92	1		96	97	1802	14
10	WPHC	0	2			2			2	2	0	
A	TOTAL (1 to 10)	34693	1402	34	0	1436	18	0	1380	1398	34731	95
1	FA	3008	14	6	1	21			16	16	3013	5
2	FAM	300	1	1		2			7	7	295	4
3	FA(MAT)	458	30	9		39	3		20	23	474	
4	SA	5809	32	11		43			23	23	5829	19
5	MA	402	15	2		17			5	5	414	1
6	MAC	9826	265	4		269			73	73	10022	50
7	CR	310	16	1	1	18			33	33	295	8
8	MCC	759	92	1		93			117	117	735	2
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0			0			0	0	13	
11	EP	2	0			0			0	0	2	
12	TPC	161	17			17			61	61	117	
13	CONT	1775	110	2		112	3		263	266	1621	13
14	ITA	4	0			0			0	0	4	
15	ARBA	227	13			13			4	4	236	
16	ARBAP	10	3			3			2	2	11	
17	ARBR	40	5	1		6			8	8	38	
18	TAXC	281	15			15			7	7	289	
19	REVP	199	15			15	1		31	32	182	2
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23587	643	38	2	683	7	0	670	677	23593	104
	TOTAL (A+B)	58280	2045	72	2	2119	25	0	2050	2075	58324	199
MAIN CRIMINAL CASES												
1	CRREF	3	0			0			0	0	3	
2	CRA	16219	209	1	1	211			280	280	16150	179
3	CRR	6118	141	3		144	1		122	123	6139	58
4	MCRC	1049	865	1		866	5		870	875	1040	
5	MCRCA u/s 438 CrPC	209	130			130			86	86	253	
6	CONTR	4	0			0			1	1	3	1
7	CRMP	5513	292	6		298	3		352	355	5456	75
8	TPCR	24	4		1	5			14	14	15	
9	ACQA	3311	27			27			62	62	3276	57
C	TOTAL (1 to 9)	32450	1668	11	2	1681	9	0	1787	1796	32335	370
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		90730	3713	83	4	3800	34	0	3837	3871	90659	569
PENDENCY INCREASE/DECREASE		90730	DECREASE (-71)								90659	

Over 5 Years Pendency as on 01.08.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.08.2023	Over 5 Years Decrease Pendency during the month
28057	37	569	27525	-532

(K. VINOD KIJUR)
REGISTRAR (JUDICIAL)